

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1233 /Confdl./2017
II-3-1/2017

Bilaspur, dated the 23rd November, 2017

The following Civil Judge Class-I-cum-Chief Judicial Magistrate, as specified in Column no. (2) of the table below is, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and is posted in the capacity as mentioned in column No. (6) from the date she assumes charge of her office: -

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Sanjaya Ratre, I Civil Judge Class-I & C.J.M.	Jashpur	Dantewara	Dakshin Bastar Dantewara	Civil Judge Class-I & C.J.M.

No. 1234 /Confdl./2017
II-3-1/2017

Bilaspur, dated the 23rd November, 2017

The following Senior Civil Judge, as specified in Column no. (2) of the table below is, hereby, appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date he assumes charge of his office: -

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Anil Kumar Pandey, Secretary, District Legal Services Authority	Jashpur	Jashpur Nagar	Jashpur	I Civil Judge Class-I & C.J.M.

Note: The above officers shall not be entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 unless they complete five years of continuous service as Civil Judge Class-I/Senior Civil Judge. After completion of 5 years of continuous service as Civil Judge Class-I/Senior Civil Judge, the conferment of benefit by way of ACP Scales shall be made on the appraisal of the work and performance by the High Court.

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

22 99 2096

Contd. 2/-

(2)

Endt. No. 1235/Confdl./2017
II-3-1/2017

Bilaspur, dated the 23rd November, 2017

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information and necessary action, if any.
- (17)

- i) Smt. Sanjaya Ratrey, I Civil Judge Class-I & C.J.M., Jashpur and
- ii) Shri Anil Kumar Pandey, Secretary, District Legal Services Authority, Jashpur

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 07.12.2017.

- (18) District & Sessions Judge, Jashpur at Jashpur Nagar for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (19) District & Sessions Judge, Balod/Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Kondagaon/ Rajnandgaon/ Raigarh/ Raipur/Surajpur/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetera/ Janjgir-Champa/ Kabirdham at Kawardha/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.

Contd...3/-

(3)

- (20) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ O/o R.G./ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

21/ 20/13/4
23 99 2096
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL